



**Central Administrative Tribunal  
Jammu Bench, Jammu**

Hearing through video conferencing

OA No. 61/327/2020

Tuesday, this the 4<sup>th</sup> day of August, 2020

**Hon'ble Dr. Bhagwan Sahai, Member (A)  
Hon'ble Mr. Rakesh Sagar Jain, Member (J)**

Akshay Parihar, age 24 years, S/o Late Shri Naresh Kumar Parihar, R/o Samie Bhalessa, Tehsil Gandoh, District Doda.

.....Applicant

(Advocate: Mr.Rakesh Sharma)

Versus

1. Union Territory of Jammu and Kashmir, through Commissioner-Secretary to Govt., Education Department, Govt. of J&K, Civil Secretariat, Jammu/Srinagar.
2. Director School Education, Jammu.
3. Chief Education Officer, Doda.
4. Zonal Education Officer, Bhalessa.

.....Respondents

(Advocate: Mr.Rajesh Thapa, DAG)

## ORDER

### **Dr. Bhagwan Sahai, Member (A):**

1. The applicant has filed this OA on 24.07.2020 seeking direction to respondents to consider him for appointment on promotion as Lab Assistant in Education Department, District Doda instead of Lab Bearer (Class IV) for which he was considered and appointed under Pay Level SL 1 (14800-47100).
2. Heard the applicant's counsel Sh. Rakesh Sharma and Sh. Rajesh Thapa, advocate, on behalf of the respondents.
3. After arguing for some time, the applicant's counsel submits that the applicant would be satisfied if this OA is disposed of, at this stage, with directions to the respondents to consider a copy of this OA as his representation and decide it within a specified period of time.
4. Respondents' counsel submits that the applicant is a Class IV employee and is not eligible for promotion as Lab Assistant. However, by considering a copy of the OA as his representation, the respondents will decide it.

5. In view of the above submissions, this OA is disposed of with directions to the respondents to consider a copy of this OA as a representation of the applicant and decide it within six weeks from the date of receipt of a certified copy of this order with a reasoned and speaking order as per provisions of applicable relevant rules for promotion. The decision so arrived at be then communicated to the applicant. No costs.

**( Rakesh Sagar Jain )**  
**Member (J)**

**( Dr. Bhagwan Sahai )**  
**Member (A)**

**ND\***